

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-939/ND/2020

IN THE MATTER OF:

Honest Machinery Pvt Ltd

Vs.

VSM Venture Control Systems Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 10.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. PCS Dhiren

For the Respondent : Mr. Sanchit

ORDER

Mr. PCS Dhiren has appeared on behalf of petitioner and submitted that yesterday evening he has filed the rejoinder but same is not on the record. Ld. Counsel for both the parties submitted that now the pleadings are complete. List for final hearing on 19.11.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)